

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.582/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th January 2018, 10.30 A.M

| | | | | |
|---------------------|--|-----------------------------|--|---------------------|
| Name of the Company | | Puja Food Products Limited. | | |
| Under Section | | 14 (1) | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | | Signature with date |

CS Siddhartha Mukherjee, PCS
CS Abhijit Nagee, PCS

{ Petitioner

Abhijit
10/01/18

ORDER

Ld. Pr. CS for the petitioner is present.

Petitioner has filed affidavit of compliance which shows that the publication of notice has been made in newspapers and notices have been served on the Regional Director, Eastern Region and the Registrar of Companies (ROC). ROC has not filed any report. Ld. Pr. CS submitted that she has received the copy of the report from the ROC only yesterday. ROC report is awaited.

List it on 07/02/2018 for further order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)